GOVERNMENT OF INDIA MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES DEPARTMENT OF PUBLIC ENTERPRISES

LOK SABHA

UNSTARRED QUESTION No. 1203 TO BE ANSWERED ON THE 28TH JULY, 2015 CSR POLICY OF PSUs

1203: SHRI BIDYUT BARAN MAHATO

Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

- (a) the main features of the Corporate Social Responsibility (CSR) policy being followed by Maharatna and Navratna companies;
- (b) the details of amount earmarked by each of the Maharatna and Navratna companies under CSR during the last three years and the current year; and
- (c) the percentage of their profit spent under the CSR?

ANSWER

THE MINISTER OF STATE FOR HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI G.M. SIDDESHWARA)

(a) to (c): With the enactment of the Companies Act, 2013 and as provided under Section 135 of the Act, companies, including Maharatnas and Navratnas, whose performance in terms of net worth of Rs. 500 crore or more, or turnover of Rs. 1000 crore or more or a net profit of Rs 5 crore are required to spend 2% of their average net profits during the three immediately preceding financial years for activities specified in Schedule-VII of the Act. The responsibility of implementation is with the respective Board of Directors of the Central Public Sector Enterprises (CPSEs) and the details for the first year for implementation of the provisions of Section 135 i.e. 2014-15 are not maintained centrally by Department of Public Enterprises. The details of Section 135 of the Act, Companies (Corporate Social Responsibility Policy) Rules and Schedule-VII are available in the website of the Ministry of Corporate Affairs.
